

Irrigation Projects Under Constrution in States

79. SHRI D. S. AFZALPURKAR : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the names and number of the irrigation projects in each State which are under construction; and

(b) when they are likely to be completed, State-wise ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) and (b). A statement giving the requisite information is laid on the Table of the House. [Placed in Library See No. LT—71/71

Lifting of Order Banning Sheikh Abdullah's Entry into Jammu and Kashmir

80. SHRI JYOTIRMOY BOSU : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the order debarring Sheikh Abdullah from entering Kashmir is proposed to be lifted;

(b) if so, when; and

(c) if not, the reasons therefor ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS, MINISTER OF PLANNING AND MINISTER OF INFORMATION AND BROADCASTING (SHRI-MATI INDIRA GANDHI) : (a) to (c). An order restricting the entry of Sheikh Abdullah into Jammu and Kashmir State was made by the Jammu and Kashmir Government on 7th January, 1971, under their Public Security Act. According to that order, it was to remain

operative for a period of three months. As the order was made by the State Government, it is for them to decide whether or not to lift the restriction.

Murders in West Bengal

81. SHRI JYOTIRMOY BOSU : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of murders in West Bengal, political as well as others separately, till date, since the imposition of the President's rule;

(b) the number of people killed as a result of police firing in West Bengal till date, since the imposition of the President's rule;*

(c) the party affiliation of the persons murdered and killed in West Bengal during the same period;

(d) whether Government's attention has been drawn to the statements issued by the West Bengal State Committee, Communist Party of India (Marxist) alleging that more than 200 workers belonging to the CPI (M) in West Bengal have been murdered or killed during this period; and

(e) if so, the reaction of Government to the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENT OF ELECTRONICS, DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SCIENCE AND TECHNOLOGY (SHRI K. C. PANT) : (a) and (b) : According to information received from the Government of West Bengal, during the period from 19th March, 1970 to 28th February, 1971, there were 1396 cases of murder in the State, out of which 546 were political murders. During the same period, 153 persons were killed in police firing.